

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date: 9th December, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	Original Application No. 526/2015 (M.A. No. 1267/2015 & M.A. No. 1268/2015)	Kunwar Virendra Singh Patel Vs. Ministry of Environment & Forest & Ors.	Mr. J. K. Chaudhary, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 321/2015	Satya Prakash Vs. MoEF & Ors.	Mr. Ranjan Roy, Rahul Pandey & Puja Srivastava, Advs. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Devashish Bharukha, Adv. for R-5 Mr. Arvinduma Sr. Adv. with Mr. Anurag Singh, Adv. for R-3, 6 & 9 Mr. K. K. Bose, Adv. for R-10 Mr. Garvesh Kabra, Adv. for R-11 Mr. Aman Lekham, Adv. for R-18 Mr. Jayesh Gaurva, Adv. for JSPCB
3.	Original Application No. 178/2014	Shweta Narayan Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Alpana Poddar, Adv. for R – 2 & 13 Mr. Rajkumar, Adv. & Mr. S.L. Gundli, Sr. L.O. for CPCB Mr. M. Yogesh Kanna, Adv. for R – 3 Ms. Yogmaya Agnihotri, Adv. for R – 4 Mr. Dhruv Pal, Adv. for R – 5 Mr. D.K. Thakur, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Devraj Ashok, Adv. for R - 8 Mr. Mukesh Verma, Adv. for R - 9 Mr. N. Sai Vinod & Mr. Nikhil Nayyar, Advs. for R – 10 Mr. Dhananjay Baijal, Adv. Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 11 Mr. Kumar Anurag Singh, Adv. for R – 12 Mr. Rajul Shrivastav, Adv. for M.P. P.C.B

FOR HEARING

4.	M.A. No. 1152/2015 (I.A. No. 3063/2013) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (Additional Affidavit on behalf of State of Meghalaya)	
5.	M.A. No. 1153/2015 (I.A. No. 993/2003) M.A. No. 1154/2015 (I.A. No. 836/2002) M.A. No. 1156/2015 (I.A. No. 2722/2009) M.A. No. 1157/2015 (I.A. No. 2723/2009) M.A. No. 1158/2015 & (I.A. No. 2724/2009) M.A. No. 1159/2015 (I.A. No. 2725/2009) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Rajesh Singh, Adv. for Applicant Ms. Divya Sharma & mr. Salik Shatique for Mr. Sanjay Upadhyay in M.A. No. 1156/2015 & 1157/2015 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rahul Verma, AAG for State of Uttarakhand
6.	M.A. No. 1161/2015 (I.A. No. 1157/2004) M.A. No. 1178/2015 & (I.A. No. 3305/2011) M.A. No. 1179/2015 (I.A. No. 2085/2007) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
7.	M.A. No. 1168/2015 (I.A. No. 3897/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. A. D.N. Rao, Adv. for Applicant
8.	M.A. No. 1171/2015 & (I.A. No. 2272/2008) M.A. No. 1162/2015 (I.A. No. 2212/2008) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. A. D. N. Rao, Amicus Curie
9.	M.A. No. 1172/2015 (I.A. No. 2362/2008) M.A. No. 1173/2015 & (I.A. No. 2363/2008) M.A. No. 1174/2015 (I.A. No. 3062/2011) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Kush Sharma, Adv.
10.	Appeal No. 19/2015 (M.A No. 355/2015)	Chadha Papers Ltd. Vs U.P. P.C.B. & Anr.	Ms. Meenakshi Arora, Sr. Adv. along with Mr. Ranjit Prakash, Adv. for Appellant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for R – 2 Ms. Savitri Pandey, Adv. for R-5 Mr.A. K. Prasad, Adv. for R-6
11.	Appeal No. 68/2015 (M.A. No. 682/2015)	ALPS Industries Ltd. Vs. UEPPCB & Ors.	Ms. Antima A Bazaz, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Dhanraj, Adv. for R-3 Mr. Vishwendra Verma, Adv. for R-4
12.	Original Application No. 134/2015 (M.A. No. 757/2015)	Friends through its General Secretary Vs Ministry of Water Resources	Mr. Sugriva Dubey, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Vishwendra Verma, Adv. for R-2 Mr. Rajkumar, Adv. for R-3 Mr. Gaurav Nair, Adv. Mr. Anuj Sharma, Adv. for R-5 Ms. Dhawani Kavi & Mr. Mayank Mohan, Adv. for Intervener

13.	Original Application No. 145/2015 (M.A No. 430/2015, M.A. No. 1124/2015 & M.A. No. 1140/2015)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Savitri Pandey, Adv. for R – 2, 4 to 6, 8, 11, 13 & 14 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Adv. for R-3 Ms. Rachana Joshi Issar, Adv. for R–7 & 10 Mr. I.K. Kapila, Adv. for R-9 Mr. Aditya Parolia, Adv. for Ganpati Builders Mr. Bibhav Vatika, Adv. for Noticee Mr. Rajendra Prasad Saxena, Adv. for Noticee No. 10 Mr. Ajit Sharma, Adv. for R–12 Mr. Ankit Rajgarhia, Adv.
14.	Original Application No. 474/2015 (O.A. No. 49/2015 (CZ))	Amar Kant Mishra Vs. State of M.P. & Ors.	Mr. Sachin K. verma, Adv. for R-1 & 4 Mr. Rajul Shrivastava, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. Mr. Shubham Bhalla, Adv. for R-19
15.	Original Application No. 524/2015	Kisan Sahakari Chini Mills Limited (In Krishan Kant Singh Case) Vs. U.P.P.C.B. & Ors.	Mr. Deependra Narain Singh, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-1 Mr. B. V. Niren, Adv. Mr. Bhupendra Kumar & Ms. Niti Choudhary, LA
16.	Original Application No. 525/2015	Kisan Sahakari Chini Mills Limited (In Krishan Kant Singh Case) Vs. U.P.P.C.B. & Ors.	Mr. Deependra Narain Singh, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-1 Mr. B. V. Niren, Adv. Mr. Bhupendra Kumar & Ms. Niti Choudhary, LA
17.	Original Application No. 93/2014 (M.A No. 412/2014)	Nirmala Ganga Mata Sangh Society Vs State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Mukesh Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R - 2 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Aagney Sail, Adv. for R-5
18.	Original Application No. 225/2014	Biswarajan Paramguru & Ors. Vs Union of India & Ors.	Mr. Rajesh Aggarwal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R – 5 Mr. Soumyajit Pani for State of Orissa Mr. Pradeep Kumar Tripathy Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO for R - 7
19.	Original Application No. 507/2014	Mahesh Dubey Vs Chhattisgarh Environment Conservation Board & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. Yogmaya Agnihotri, Adv. for R – 1 Mr. C.D. Singh, AAG for R – 2, 3 & 9 Mr. J.P. Mishra, Adv. for R – 5, 7, 12 & 14 Ms. Anushri Singh, Adv. for R – 6 Mr. Ajit Wagh, Adv. for R-11 Mr. Sidhhartha S. Chouhan, Adv. for R-13 Mr. Apoorv Kurup, Adv. for R – 15

20.	R. A. No. 25/2015 (M.A. No. 875/2015) in Original Application No. 174/2013	Rohit Choudhury Vs. Union of India & Ors.	Mr. Rana S. Biswas, Mr. Mridul Chakravarty & Mr. Sunil Sharma, Advs. for Applicant Mr. Vivek Chib, Adv. for R-1 Mr. Rahul Pandey, Adv. for R-3 Mr. Tavinder Sidhu, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 Mr. P. Sinha, Adv. for R-6 Mr. Avijit Roy, Adv. for R-7 to 9 Mr. Sushil Kabra, Adv. for R-11
21.	Original Application No. 174/2013 (M.A No. 687/2013, M.A No. 1070/2013, M.A No. 142/2014 M.A. No. 898/2015, M.A. No. 899/2015, M.A. No. 900/2015, M.A. No. 901/2015, M.A. No. 902/2015, M.A. No. 903/2015, M.A. No. 904/2015, M.A. No. 905/2015, M.A. No. 906/2015, M.A. No. 944/2015 & M.A. No. 945/2015)	Rohit Choudhary Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. M.K. Bhardwaj, Adv. for R – 3 Mr. Ganesh Kamath, Adv. for R – 4 Mr. Vikas Malhotra, Adv. for R – 5 Mr. P. Sinha, Adv. for R – 6 Mr. Sanjeev Sen, Sr. Adv. along with Mr. Avijit Roy, Adv. for R – 7 to 9 Mr. Shuvodeep Roy, Adv. for R – 10 Mr. Ratan Kr. Singh, Adv. for R – 11 Ms. Sumita Hazarika, Adv. for R-11A Mr. Pranjal Boruah, Adv. for R-16 Mr. Kamal Gogoi, Adv. for R-18 Mr. Prodip Kalita, Adv. for R-19 Mr. Ram Sorup Sahu, Adv. for R-20 Mr. basudeb Begchi, Adv. for R-22 Mr. Hori Chandra Gogoi, Adv. for R-14 Mr. Purna Saikia, Adv. for R-17 Mr. Jotin Phukon, Adv. for R-26 Mr. Tarique Siddique, Adv. and Mr. Ahmad Shahrooz, Adv. for Noticee No. 32, 13, 56 Mr. R. B. Phookan, Adv.
22.	Original Application No. 110(T _{HC})/2012	Threat to life arising out of coal mining in south garo hills district Vs. State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Ranjan Mukherjee, Adv. for R – 1 Ms. P. B. Singh, Adv. for R -1A Mr. S.C. Shyam, Sr. Adv. for R – 2 Mr. Subhash Ch. Keyal, Adv. for R - 3 Mr. Saurabh Sharma, Adv. for R – 4 & 5 Ms. Purabi Sharma, Adv. For R – 6 Mr. Tayenjam Momo Singh, Adv. for R – 7
23.	Original Application No. 73/2014 M.A No. 174/2014, M.A No. 662/2014, M.A No. 65/2015, M.A No. 92/2015, M.A No. 95/2015, M.A No. 96/2015, M.A No. 112/2015, M.A No. 116/2015, M.A No. 153/2015, M.A No. 184/2015, M.A No. 185/2015, M.A No. 245/2015, M.A No. 336/2015, M.A No. 337/2015, M.A. No. 476/2015, M.A. No. 668/2015, M.A. No. 672/2015, M.A. No. 1139/2015,	All Dimasa Students Union Dima Hasao Dist. Committee Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Ranjan Mukherjee, Adv. for R - 1 Mr. Vijay Panjwani, Adv. Mr. Tayenjam Momo Singh, Adv. for R – 2 Ms. Panchajanya Batra Singh, Adv. for R-5 Mr. A.K. Prasad, Adv. for R-8 Mr. H.S. Thangkhiew, Sr. Adv. along with Mr. Philemon Nongbri, Adv. for R-9 & 10 Dr. O.D.V. Labia, Sr. Adv. along with Mr. Philemon Nongbri, Adv. for R-11 Mr. Rajiv Dutta, Sr. Adv. along with Mr. Saurabh Sharma, Adv. Mr. Aachal Gupta, Adv. for R - 16 Mr. Rituraj Biswas, Adv. Mr. K. Paul, Adv. Mr. Amit Kumar, Adv. Mr. Subhro Sanyal, Adv. Mr. Phuyosa Yobin, Adv. for Applicant in

	M.A. No. 1205/2015 M.A. No. 1206/2015 & M.A. No. 1207/2015)		M.A. No. 1139/2015 Mr. S. L. Gundli, Sr. LO, CPCB Mr. Daleep Kumar Dhyani, Adv.
24.	Original Application No. 13/2014 (M.A No. 154/2015)	Impulse NGO Network Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. Tayenjam Momo Singh, Adv. for R-2 Mr. SubhroSanyal, Adv. for R - 3 Ms. P.B. Singh, Adv. for R - 4
25.	Original Application No. 186/2014	Thomas Nongtdu & Anr. Vs State of Medhalaya & Anr.	Mr. Vijay Panjwani, Adv. for Applicant Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Tayenjam Momo Singh, Adv. for R – 3 Mr. A. K. Prasad, Adv. for R-14
CASES OF COURT NO. 2			
FOR DIRECTION			
26.	Original Application No. 164/2013 (PH)	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1 Mr. Biraja Mahapatra, Adv. for R-2. Mr. Balendu Shekhar, Adv. for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Arun K. Sahrma, Adv. for R-10 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. M.K. Sharma, Adv. For Delhi Cantonment Board Mr. Arun K. Sharma with Mr. Varun Sharma, Advs. for R-36 Mr. Makesh Kumar Sharma, Adv. for DDA
27.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015) (PH)	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal & Mr. Anshul Sehgal Advs. for R – 4
28.	Appeal No. 63/2015 (PH)	Confederation of Delhi Industries & CEPT Societies (An Organization of CETP Societies) Vs D.P.C.C. & Ors.	Mr.S.K. Bhattacharya and Mr.N.B. Paonam, Advs. for Applicant Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, LO, DPCC for R-1 Mr. D. Rajeshwar Rao, & Mr. Charanjeet Singh, Advs. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Vishwendra Verma along with Mr. Nilaksh Pranav, Advs. for R-4 Mr. Moni Cinmoy, Adv.
29.	Original Application No.171/2015 (M.A.No.510/2015 & M.A. No. 1148/2015) (PH)	Pandalaneni Srimannarayan & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sanjay Parikh, Sr. Adv. with Ms. Parul Gupta, Adv. for the Applicant Mr. A. K. Ganguli, Sr. Adv. with Mr. Guntur Prabhakar, Adv. for R-1 Mr. S. Guru Krishna Kumar, Sr. Adv. with Mr. Prashant Mathur, Adv. for R-2 Mr. Taruna A. Prasad, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 & 5 Mr. Vishwendra Verma, Adv. for MoEF

FOR ADMISSION			
30.	Original Application No. 515/2015 (M.A. No. 1246/2015)	Surinder Kumar & Anr. Vs. State of Haryana & Ors.	Mr. Annirudh Sharma, Adv. for Applicant
31.	M.A. No. 1270/2015 in Original Application No. 229/2013	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. Rahul Shukla, Adv. for Applicant
AFTER NOTICE			
32.	Original Application No. 455/2015	Dr. Devashish Bhattacharya Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-1, 2, 6 & 7
FOR HEARING			
33.	Original Application No. 148/2015 (M.A. No. 634/2015 & M.A. No. 1071/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1 Mr. Anil Grover and Mr. Rahul Khurana, Adv. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9
34.	Original Application No. 298/2015	Sterling Apartments Residents Welfare Association (Regd.) Vs. M/s. Ajay Enterprises (P) Ltd.	Dr. J. K. Sama, Applicant in person Ms. Mauni Sud, Adv. for R-1 Mr. Anil Grover with Mr. Rahul Khurana, Adv. for R-2 Mr. Sunil Mund, Adv. for Kaka Than Singh Educational Trust

Note : Original Application No. 94/2013, Vikrant Ksumar Tongad Vs Delhi Metro Rail Corporation Ltd. shall be taken up before Court No. 2 (date shall be notified later).